GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

LOK SABHA

UNSTARRED QUESTION NO. **796**TO BE ANSWERED ON 21ST NOVEMBER, 2016

Academic Records

796. SHRI B. VINOD KUMAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has any plans to digitise all academic records from secondary to tertiary level institutions and hire National Securities Depository Limited and Central Depository Services Limited for implementation of the same to address concerns, including academic frauds and to facilitate job verification and background checks on candidates seeking employment or further education;
- (b) if so, the details thereof;
- (c) whether there are also plans to establish National Academic Depository on the lines of security depositories, if so, the details thereof; and
- (d) whether the ministry is looking to tag academic records with the Sahara number to facilitate verification, e-Know Your Customer (KYC) and retrieval and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY)

(a) to (c): The Union Cabinet in its meeting held on 27th October, 2016 has accorded its approval for establishment and operationalization of the National Academic Depository (NAD) on the pattern of securities depository. NAD shall be a 24 X 7 online store house of academic awards digitally lodged by various academic institutions / boards / eligibility assessment bodies. These awards shall cover degrees, diplomas, certificates, mark-sheets including awards issued for skill development.

NAD will comprise of two interoperable digital depositories viz., NSDL Database Management Limited (NDML) and CDSL Ventures Limited (CVL) – the wholly owned subsidiaries of the National Securities Depository Limited (NSDL) and Central Depository Services (India) Limited (CDSL), respectively. Maintenance of

academic awards in a digital depository not only enables online access, retrieval and verification of these awards, but also helps eliminating fraudulent practices such as forging of certificates and mark-sheets etc.

(d): The Aadhar shall be used as an identifier for registration and usage of the digital database. In the event of non-availability of Aadhar, a unique NAD ID shall be generated to facilitate digital services to NAD users.
